

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 41.../HCS

Date: 30/10/2018

**NOTIFICATION**

It is hereby notified that in pursuance to Notification No. K-13031/01/2018-US.II dated 24<sup>th</sup> October, 2018 issued by the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi, Hon'ble Mr. Justice Vijai Kumar Bist, Hon'ble Judge of the Uttarakhand, High Court took Oath of Office as Chief Justice, High Court of Sikkim on 30.10.2018 at 09:30 a.m. and has assumed charge of the Office of the Chief Justice, High Court of Sikkim.


By Order,

Sd/-  
**REGISTRAR GENERAL**

**Memo No.: V (245) Confdl/HCS/ 114 89-566**  
**Dated: 30.10.18**  
**Copy to:-**

1. Mr. Rajinder Kashyap, Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi 110 011.
2. The Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. The Secretary General, Supreme Court of India, New Delhi 110 001.
4. The Registrar General, Uttarakhand High Court, Nainital – 263 001.
5. The Registrar General, High Court of \_\_\_\_\_.
6. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
7. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
9. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary-cum- Home Secretary, Home Department, Government of Sikkim, Gangtok.
14. The Legal Remembrancer –cum- Secretary, Law Department, Government of Sikkim, Gangtok.
15. The District & Sessions Judge (North) at Mangan.
16. The District & Sessions Judge (East) at Gangtok.
17. The District & Sessions Judge (South) at Namchi.

18. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
19. The District & Sessions Judge (West) at Gyalshing.
20. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
21. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
22. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
23. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
24. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
25. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
26. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
27. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
28. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
29. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
30. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
31. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
32. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division (I/C), South Sikkim.
33. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
34. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
35. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
36. The Civil Judge-cum-Judicial Magistrate (North) at Mangan, Stationed at Gangtok.
37. The District Magistrate (East) at Gangtok.
38. The District Magistrate (North) at Mangan.
39. The District Magistrate (South) at Namchi.
40. The District Magistrate (West) at Gyalshing.
41. The P.S to Hon'ble Chairperson, Sikkim State Human Rights Commission, Gangtok.
42. The P.S. to Hon'ble Lokayukta, Government of Sikkim, Gangtok.
43. The P.S. to Hon'ble Chairperson, Law Commission, Government of Sikkim, Gangtok.
44. The President, Bar Association of Sikkim.
45. The President, Namchi Bar Association, South Sikkim.
46. The Additional Secretary (Confdl), Home Department for publication in the Government Gazette.
47. All Section In-charge, High Court of Sikkim, Gangtok.
48. The P.A. to Registrar General, High Court of Sikkim, Gangtok.
49. The P.A. to Registrar, High Court of Sikkim, Gangtok.
50. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
51. Notice Board,
52. Guard file &
53. File.

  
 30.10.2018  
**REGISTRAR**